Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 136 of 2010

Dated: 8th March, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Torrent Power Limited …. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission … Respondent (s)

Counsel for the Appellant (s) : Ms. Deepa Chawan
Mr. Hardik Luthra
Mr. Chetan Bundela
Mr. Samir Shah

Counsel for the Respondent (s) : Mr. Sanjay Sen
Ms. Shikha Ohri

ORDER

At the request of learned counsel for the parties, post the matter for hearing on **06.04.2011.**

(Jusice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member